

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

OA 200/2003

DATE OF ORDER: 12.5.2003

Smt. Rama Bhatt wife of Late Shri Mahendra Bhatt, aged about 65 years, resident of 13/229, Malavia Nagar, Jaipur.

.... Applicant

VERSUS

1. Union of India through Secretary, Ministry of Information and Broadcasting, C-II/59, Shahjahan Road, New Delhi.

2. Director General, All India Radio, Akashwani Bhawan, Sansad Marg, New Delhi.

3. Station Director, All India Radio, M.I. Road, Jaipur.

.... Respondents

Mr. Ankur Rastogi, Proxy counsel for  
Mr. Ashok Gaur, Counsel for the applicant.

CORAM:

Hon'ble Mr. M.L. Chauhan, Member (Judicial)

ORDER (ORAL)

Heard the learned counsel for the applicant. He submits that he will file representation to the concerned authority for the purpose of family pension and as such does not want to press this application at this stage. Prayer granted.

2. The OA is dismissed as withdrawn.

  
(M.L. CHAUHAN)  
MEMBER (J)